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**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

CP No. 362/2003 in  
OA No. 762/2002

New Delhi, this the 20<sup>th</sup> day of August, 2004

Hon'ble Sh. V.K. Majotra, Vice-Chairman (A)  
Hon'ble Sh. Shanker Raju, Member (J)

Shri Surender Singh & Ors.

...Applicants

(By Advocate Shri K.K. Patel, proxy for Sh. B.S. Mainee)

**V E R S U S**

1. Shri Ajay Prasad,  
Secretary, Ministry of Defence  
Army H.Q., New Delhi
2. Shri A. K. Vyas  
The Officer Commandant  
Ordnance Depot,  
Shakurbasti, New Delhi.

...Respondents

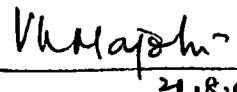
(By Advocate Shri Promila Safaya)

**O R D E R (ORAL)**

By Hon'ble Shri V.K. Majotra

Proxy counsel for the applicants has stated that directions of this Court have been complied with by the respondents. As such the grievance of the applicant ~~has not been met~~ <sup>has been redressed</sup> CP is disposed of having become infructuous. Notices to the respondents are discharged.

  
(Shanker Raju)  
Member (J)  
/gkk/

  
20.8.04  
(V.K. Majotra)  
Vice-Chairman (A)